सत्यमेव जयते

Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Jan/202122/12 **DATED:** 14/01/2022

Please Note

I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Jan/202122/12 dated 14/01/2022 of Norms Committee - VII for the year 2021-22 was held on 14/01/2022 under the Chairmanship of HARDEEP SINGH,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	DILIP KUMAR,Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	GEETA VERMA,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	NAND Lal,Technical Authority	Technical Consultant,DGFT
4	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT
5	DINESHNARAIN MATHUR,Technical Authority	Technical Consultant,DGFT
6	Omprakash sharma,Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

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Case No.	1 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SUPER MOUNT PACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000935AM19
RA File Number	072404000155 AM18
Licence No and Date	0710112420/16/11/2017

Norms Committee Decision:

The committee considered the case as per agenda and decided to call for the personal hearing alongwith sample.

Case No.	2 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	VIKAS ECOTECH LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000460AM18
RA File Number	052404000437 AM18
Licence No and Date	0510404932/13/12/2017

Norms Committee Decision:

The Committee considered the case in the Meeting *and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.*

Case No.	3 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	PRECISION MOULDS AND DIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000490AM18
RA File Number	052404000477 AM18
Licence No and Date	0510405185/02/01/2018

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	4 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED

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Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000208AM20
RA File Number	332404000009 AM20
Licence No and Date	3310030559/28/06/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination the case and deferred the case.

1. Specification/dimension and weight of Aluminum Drum to import.

2. COA of Aluminum Scrap and calculation for the requirement of scrap for manufacture of Drums, giving dimension and weight etc.

3. Calculation of requirement of raw materials (*both imported and indigenous*) for the manufacture of Rubber part of roller, giving its weight (*does not require weight of rubber compound, as mentioned*) for both the export item, indicating wastage separately.

Case No.	5 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000444AM20
RA File Number	522404000038 AM20
Licence No and Date	5210043221/04/11/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information for further examination and deferred the case:

1. To indicate the precentage of solid content in the export item.

2. Material balance of the export item.

3. Manufacturing process indicating calculation for the requirement of raw materials and its wastage seperately.

4. Production of export item vis-a-vis consumption of import items for the last three years duly certified by Chartered accountant.

Case No.	6 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES

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Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000487AM20
RA File Number	102404000072 AM20
Licence No and Date	1010060330/28/11/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information to further examination and deferred the case:

1. DRC in Export item and In Import item.

2. Calculation for the requirement of import item for the manufacturing export item, giving justification for wastage.

Case No.	7 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	OCEAN THERMOPLASTIC ELASTOMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000549AM20
RA File Number	052404000643 AM20
Licence No and Date	0510413270/09/01/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information to further examination and deferred the case:

1.To indicate specific/ generic name of Import item ‘Thermal Plastic Elastomer’.

2. Weight of Rubber processing oil in Kg term.

3. Complete calculation for requirement of raw materials both imported and indigenous, giving wastage separately for the manufacturing of Thermoplastic Rubber compound.

Case No.	8 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000559AM20
RA File Number	039504001028 AM20
Licence No and Date	0310834321/20/01/2020

Norms Committee Decision:

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The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. The specification and function of each input for the manufacture of the export item, indicating content in the export item.

ii. Manufacturing process indicating stage wise wastage of all the inputs.

iii. Complete calculation for the requirement of all the inputs both imported and indigenous for the manufacture of export item, giving wastage separately.

iv. Production of export item vis-à-vis consumption of all the raw materials (both imported and indigenous) duly certified by Chartered Accountant.

Case No.	9 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	THOMSON RUBBERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000562AM20
RA File Number	102404000091 AM20
Licence No and Date	1010060378/21/01/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
NATURAL RUBBER 20	144 MT	THICK BROWN CREPE 2X (TBC 2X) 82% DRC	176.43 MT

RA may take consequential action as per Policy / Procedures.

Case No.	10 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	GOLDEN ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000567AM20
RA File Number	332404000029 AM20
Licence No and Date	3310030646/21/01/2020
Norms Committee Decision:	

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The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Specification/dimension and weight of Aluminum Drum to import.

2. COA of Aluminum Scrap and calculation for the requirement of scrap for manufacture of Drums, giving dimension and weight etc.

3. Calculation of requirement of raw materials (*both imported and indigenous*) for the manufacture of Rubber part of roller, giving its weight (*does not require weight of rubber compound, as mentioned*) for both the export item, indicating wastage separately.

Case No.	11 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000604AM20
RA File Number	082404000371 AM20
Licence No and Date	0810147234/13/02/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - III for examination and deferred the case.*	

Case No.	12 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	POLYMER TECHNOLOGY GROUP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000608AM20
RA File Number	052404000723 AM20
Licence No and Date	0510413635/18/02/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - II for examination and deferred the case.*	

Case No.	13 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022

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HQ File Number	018705000625AM20
RA File Number	022404000198 AM20
Licence No and Date	0210209810/02/03/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to remind C&PC to expidite the comments and deferred the case.*	

Case No.	14 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000658AM21
RA File Number	502404000009 AM20
Licence No and Date	5010002677/13/04/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.*	

Case No.	15 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000659AM21
RA File Number	502404000008 AM20
Licence No and Date	5010002676/13/04/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.*	

Case No.	16 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000712AM21
RA File Number	042404000200 AM20
Licence No and Date	0410166742/12/05/2020

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Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Complete details of 4E giving net content of raw materials (both imported and indigenous) for the manufacture of export item.

ii. Production of the export item vis-a-vis consumption of the raw materials for the last three years duly certified by Chartered Accountant.

Case No.	17 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000717AM21
RA File Number	052404000777 AM20
Licence No and Date	0510414172/15/05/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
HYDROPHILIC SWELL TAPE/BAR Made out of TPE Compound (Dryflex) (Good Swelling Properties)	20,000 kg	TPE Compound (DRYFLEX)	1.02 kg/kg content in export

RA may take consequential action as per Policy / Procedures.

Case No.	18 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000718AM21
RA File Number	052404000778 AM20
Licence No and Date	0510414173/15/05/2020

Norms Committee Decision:

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The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Manufacturing process indicating stage wise wastage of all the raw materials.

ii. Reason for asking import item Thermoplastic Rubber (TPR) Taipol SEBS-6151, when in export description 'Made out of TPE Compound (Dryflex)', has been mentioned.

iii. To give calculation for the requirement of both imported and indigenous raw materials for the manufacture of export item, indicating net content and wastage separately.

iv Production of the export item vis-a-vis consumption of the raw materials for the last three years duly certified by Chartered Accountant.

Case No.	19 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	LOXIM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000764AM21
RA File Number	082404000074 AM21
Licence No and Date	0810148019/26/06/2020

Norms Committee Decision:

The Committee *considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.*

Case No.	20 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000766AM21
RA File Number	022404000035 AM21
Licence No and Date	0210209947/02/07/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	21 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred

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Party Name	FARCOM CABLE SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000794AM21
RA File Number	072404000107 AM21
Licence No and Date	0710116818/30/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for the hard copy of the application from the firm and deferred the case.

Case No.	22 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000798AM21
RA File Number	052404000206 AM21
Licence No and Date	0510414805/31/07/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Composition of Export Item, indicating net import content in it.

ii. Calculation for the requirement of inputs (both imported and indigenous, as per 4E), giving wastage separately.

Case No.	23 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000841AM21
RA File Number	052404000219 AM21
Licence No and Date	0510414875/11/08/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals (S. No.9

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TO 12) and up to 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 21).

Export Item	Qty.	S. No.	Description	Quantity in Kg.
2. New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (841988.0 kg)	100 kgs	1	Natural rubber-TSR,RSS	35.63
		2	Synthetic rubber:PBR	5.41
		3	Synthetic rubber:styrene butadiene rubber SBR-1502	8.20
		4	Carbon black	25.88
		5	Nylon tyre cord fabric (dipped)	3.05
		6	Rubberised textile fabric nylon chafer fabric (dipped)	0.051
		7	Polyester tyre cord fabric (dipped)	2.12
		8	Bead wire	3.12.
		9	Rubber chemical :antioxidants tmq / tdq / hs	0.74
		10	Rubber chemical :antioxidants 6ppd	0.76
		11	Rubber chemical :accelerator ns/tbbs/mvps	0.56
		12	Rubber chemical :retarders ctp(pvi)	0.12

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		13	Zinc oxide	2.85
		14	Stearic acid	0.95
		15	Microcrystalline petroleum wax	.80
		16	Precipitated silica	2.01
		17	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	4.14
		18	Phenolic tackifier resin	1.06
		19	Insoluble sulphur	0.27
		20	Processing additives	0.85
		21	Homogenising agent	0.14
RA may take consequential action as per Policy / Procedures.				

Case No.	24 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000808AM21
RA File Number	022404000055 AM21
Licence No and Date	0210210033/13/08/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.*	

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Case No.	25 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000805AM21
RA File Number	039404000253 AM21
Licence No and Date	0310837662/14/08/2020

Norms Committee Decision:

Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

Export Item	Qty.	S.No.	Description	Quantity in Kg
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095

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		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		29	PROCESSING ADDITIVES	0.320

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		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674
		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

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		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,788,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494

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		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		16	RUBBER CHEMICAL :ACCELERATOR	0.494
		17	RUBBER CHEMICAL :RETARDERS	0.097
		18	ZINC OXIDE	1.810
		19	STEARIC ACID	1.084
		20	MICROCRYSTALLINE PETROLEUM WAX	0.836
		21	PRECIPITATED SILICA	0.002
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		24	PHENOLIC TACKIFIER RESIN	0.199
		25	INSOLUBLE SULPHUR	0.101
		29	PROCESSING ADDITIVES	0.568
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	QTY	Sr. No.	Import Items	Quantity in Kg
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,715,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352

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		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292
		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**

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5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
		16	RUBBER CHEMICAL :ACCELERATOR	0.605

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		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.839
		19	STEARIC ACID	0.771
		20	MICROCRYSTALLINE PETROLEUM WAX	0.751
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
		24	PHENOLIC TACKIFIER RESIN	0.728
		25	INSOLUBLE SULPHUR	0.569
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
		29	PROCESSING ADDITIVES	0.448
		30	HOMOGENIZING AGENT	0.561
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020

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		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467

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		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**QTY**	**Sr. No.**	**Import Items**	**Quantity in Kg**
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081

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		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804
		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007

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		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**QTY**	**S.No.**	**Import Items**	**Quantity in Kg**
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690

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		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		16	RUBBER CHEMICAL :ACCELERATOR	0.746
		17	RUBBER CHEMICAL :RETARDERS	0.022
		18	ZINC OXIDE	2.408
		19	STEARIC ACID	0.368
		20	MICROCRYSTALLINE PETROLEUM WAX	0.683
		21	PRECIPITATED SILICA	2.128
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		23	PETROLEUM TACKIFIER RESIN	0.564
		24	PHENOLIC TACKIFIER RESIN	0.733
		25	INSOLUBLE SULPHUR	0.695

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		26	SILANE COUPLING AGENT	0.357
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		29	PROCESSING ADDITIVES	0.370
		30	HOMOGENIZING AGENT	1.405
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 77,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875

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		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		16	RUBBER CHEMICAL :ACCELERATOR	0.632
		17	RUBBER CHEMICAL :RETARDERS	0.126
		18	ZINC OXIDE	1.772
		19	STEARIC ACID	0.876
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS	4.124

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Location: DGFT(HQ)

			PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.569
		25	INSOLUBLE SULPHUR	0.240
		29	PROCESSING ADDITIVES	0.463
		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
			TOTAL	**124.984**
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED	0.886

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			STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096
		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798

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		21	PRECIPITATED SILICA	0.216
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
		23	PETROLEUM TACKIFIER RESIN	0.089
		24	PHENOLIC TACKIFIER RESIN	0.660
		25	INSOLUBLE SULPHUR	0.452
		26	SILANE COUPLING AGENT	0.040
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		29	PROCESSING ADDITIVES	0.321
		30	HOMOGENIZING AGENT	0.197
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

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Export Item	Qty.	S.No.	Import Items	Quantity in Kg
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460

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		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty**	**S.No.**	**Import Items**	**Quantity in Kg**

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12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592

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		17	RUBBER CHEMICAL :RETARDERS	0.108
		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

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		34	BLADDERS(in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806

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		19	STEARIC ACID	1.091
		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034
		24	PHENOLIC TACKIFIER RESIN	0.350
		25	INSOLUBLE SULPHUR	0.488
		30	HOMOGENIZING AGENT	0.025

RA may take consequential action as per Policy / Procedures.

Case No.	26 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000807AM21
RA File Number	039404000215 AM21
Licence No and Date	0310837667/14/08/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

Export Item	Qty.	S.No.	Import Items	Quantity in Kg

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1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE	2.726

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			BEADWIRE)	
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL	0.157

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			(HTS)	
		29	PROCESSING ADDITIVES	0.320
		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	Qty	S.No.	Import Items	Quantity in Kg
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563

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		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674

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		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty**	**S.No.**	**Import Items**	**Quantity in Kg**
3. New Pneumatic Tyres of Rubber, Of a kind used on	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED	25.352

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agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,788,000.00 kgs)			NATURAL RUBBER (TSNR)	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		15	RUBBER CHEMICAL	0.917

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			:ANTIOXIDANTS	
		16	RUBBER CHEMICAL :ACCELERATOR	0.494
		17	RUBBER CHEMICAL :RETARDERS	0.097
		18	ZINC OXIDE	1.810
		19	STEARIC ACID	1.084
		20	MICROCRYSTALLINE PETROLEUM WAX	0.836
		21	PRECIPITATED SILICA	0.002
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		24	PHENOLIC TACKIFIER RESIN	0.199
		25	INSOLUBLE SULPHUR	0.101
		29	PROCESSING ADDITIVES	0.568
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,715,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC	2.054

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			(DIPPED)	
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS	4.090

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			THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292
		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS(in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC	9.955

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machines, C. Nylon and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)			RUBBER:BUTADIENE RUBBER (BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.193
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443

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		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
		16	RUBBER CHEMICAL :ACCELERATOR	0.605
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.839
		19	STEARIC ACID	0.771
		20	MICROCRYSTALLINE PETROLEUM WAX	0.751
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
		24	PHENOLIC TACKIFIER RESIN	0.728
		25	INSOLUBLE SULPHUR	0.569
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
		29	PROCESSING ADDITIVES	0.448

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		30	HOMOGENIZING AGENT	0.561
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS (in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER	1.425

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			(CIIR) / BROMO BUTYL RUBBER (BIIR)	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547

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		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE	0.160

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			PREPARATION (OUTSIDE RELEASE)	
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

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		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804

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		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS(in Nos.)	0.020

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		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953

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		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		16	RUBBER CHEMICAL :ACCELERATOR	0.746
		17	RUBBER CHEMICAL :RETARDERS	0.022
		18	ZINC OXIDE	2.408
		19	STEARIC ACID	0.368
		20	MICROCRYSTALLINE PETROLEUM WAX	0.683
		21	PRECIPITATED SILICA	2.128
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		23	PETROLEUM TACKIFIER	0.564

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			RESIN	
		24	PHENOLIC TACKIFIER RESIN	0.733
		25	INSOLUBLE SULPHUR	0.695
		26	SILANE COUPLING AGENT	0.357
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		29	PROCESSING ADDITIVES	0.370
		30	HOMOGENIZING AGENT	1.405
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS(in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**

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9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 77,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG	2.983

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			BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)		
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482	
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207	
		16	RUBBER CHEMICAL :ACCELERATOR	0.632	
		17	RUBBER CHEMICAL :RETARDERS	0.126	
		18	ZINC OXIDE	1.772	
		19	STEARIC ACID	0.876	
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828	
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124	
		24	PHENOLIC TACKIFIER RESIN	0.569	
		25	INSOLUBLE SULPHUR	0.240	
		29	PROCESSING ADDITIVES	0.463	

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		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty**	**S.No.**	**Import Items**	**Quantity in Kg**
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER -	0.220

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			CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096

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Location: DGFT(HQ)

		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798
		21	PRECIPITATED SILICA	0.216
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
		23	PETROLEUM TACKIFIER RESIN	0.089
		24	PHENOLIC TACKIFIER RESIN	0.660
		25	INSOLUBLE SULPHUR	0.452
		26	SILANE COUPLING AGENT	0.040
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		29	PROCESSING ADDITIVES	0.321
		30	HOMOGENIZING AGENT	0.197

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		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS(in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty.**	**S.No.**	**Import Items**	**Quantity in Kg**
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	7.686

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		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS(in Nos.)	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty**	**S.No.**	**Import Items**	**Quantity in Kg**
12. New	100	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417

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Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 3,000.00 kgs)	kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447

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		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592
		17	RUBBER CHEMICAL :RETARDERS	0.108
		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108

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		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	**Qty**	**S.No.**	**Import Items**	**Quantity in Kg**
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243

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		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091
		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954

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		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034	
		24	PHENOLIC TACKIFIER RESIN	0.350	
		25	INSOLUBLE SULPHUR	0.488	
		30	HOMOGENIZING AGENT	0.025	
RA may take consequential action as per Policy / Procedures.					

Case No.	27 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000811AM21
RA File Number	072404000120 AM21
Licence No and Date	0710116891/17/08/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.*	

Case No.	28 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000812AM21

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Location: DGFT(HQ)

RA File Number	022404000062 AM21
Licence No and Date	0210210055/24/08/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	29 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000849AM21
RA File Number	022404000072 AM21
Licence No and Date	0210210102/15/09/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	30 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SPERENE COMPOUNDING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000851AM21
RA File Number	052404000293 AM21
Licence No and Date	0510415242/17/09/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Composition of export product, indicating net import content separately of each.

2. The export quantity is given in numbers, which does not seem to be correct.

3. Calculation for the requirement of raw materials (both imported and indigenous) for the manufacture of export item, indicating wastage separately.

Case No.	31 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022

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Location: DGFT(HQ)

and Date	
HQ File Number	018705000856AM21
RA File Number	052404000281 AM21
Licence No and Date	0510415278/22/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for the hard copy of the application from the firm and deferred the case.

Case No.	32 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	STRAW EXPRESS LLP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000857AM21
RA File Number	039504000388 AM21
Licence No and Date	0310838439/24/09/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	33 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000862AM21
RA File Number	039504000254 AM21
Licence No and Date	0310838473/25/09/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Net weight of export product, thickness wise.

2. GSM and thickness of all import item.

3. % solid content of UV lacquer/ UV varnish.

4. Details of indigenous input with quantity.

5. Material balance between import and export.

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6. % wastage claimed.

Case No.	34 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000866AM21
RA File Number	502404000004 AM21
Licence No and Date	5010002733/28/09/2020

Norms Committee Decision:

The Committee *considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.*

Case No.	35 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	AUTOMARK TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000867AM21
RA File Number	502404000005 AM21
Licence No and Date	5010002734/28/09/2020

Norms Committee Decision:

The Committee *considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.*

Case No.	36 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000876AM21
RA File Number	132404000040 AM21
Licence No and Date	1310049691/01/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

1. Composition of export item, indicating net import content in it.

2. Specification of both import and export items, giving calculation for the requirement of imported and indigenous items for the manufacturing of export item.

3. Also to submit information in 4 E, of the application.

4. Justification for claiming wastage of 17.64%.

Case No.	37 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000875AM21
RA File Number	022404000088 AM21
Licence No and Date	0210210145/06/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	38 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	AVERY DENNISON (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000873AM21
RA File Number	052304000213 AM21
Licence No and Date	0510415416/06/10/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
SELF ADHESIVE FILM (115 GSM +/- 10%)	1000000.0 SQM	COATED BOPP FILM 41 GSM +/- 10%	1040000.0 SQM
		GLASSINE PAPER 57 GSM +/- 10%	1040000.0 SQM

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		SOLPRENE - Butadiene-styrene polymer	3664.85 Kg
		WESTREZ 5101P - Styrene-Isoprene Copolymer	8084.25 Kg
SELF ADHESIVE FILM (114 GSM +/- 10%)	2000000.0 SQM	COATED BOPP FILM 41 GSM +/- 10%	2080000.0 SQM
		GLASSINE PAPER 57 GSM +/- 10%	2080000.0 SQM
		SOLPRENE - Butadiene-styrene polymer	6898.55 Kg
SELF ADHESIVE FILM (119 GSM +/- 10%)	800000.0 SQM	COATED BOPP FILM 46 GSM +/- 10%	832000.0 SQM
		GLASSINE PAPER 57 GSM +/- 10%	832000.0 SQM
		SOLPRENE - Butadiene-styrene polymer	2759.42 Kg
SELF ADHESIVE FILM (130 GSM +/- 10%)	800000.0 SQM	COATED BOPP FILM 46 GSM +/- 10%	832000.0 SQM
		XPE 676 - Emulsion Adhesive	19,200 KG
		GLASSINE PAPER 57 GSM +/- 10%	832000.0 SQM
SELF ADHESIVE FILM (125 GSM +/- 10%)	800000.0 SQM	COATED BOPP FILM 41 GSM +/- 10%	832000.0 SQM
		XPE 676 - Emulsion Adhesive	19,200 Kg
		GLASSINE PAPER 57 GSM +/- 10%	58864.0 SQM

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Location: DGFT(HQ)

RA may take consequential action as per Policy / Procedures.

Case No.	39 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000877AM21
RA File Number	039404000742 AM20
Licence No and Date	0310838776/07/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	40 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000878AM21
RA File Number	039404000813 AM20
Licence No and Date	0310838778/07/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	41 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000879AM21
RA File Number	039404000814 AM20
Licence No and Date	0310838779/07/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	42 / NC/7/MEET/Jan/202122/12

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	EUPHORIA PACKAGING LLP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000880AM21
RA File Number	082404000224 AM21
Licence No and Date	0810148769/09/10/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.*	

Case No.	43 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	EM TECHNIK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000881AM21
RA File Number	318304000076 AM21
Licence No and Date	3110067878/09/10/2020
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant I) for examination and deferred the case.*	

Case No.	44 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ASTRAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000890AM21
RA File Number	082404000235 AM21
Licence No and Date	0810148789/13/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to call for the hard copy of the application and deferred the case.	

Case No.	45 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022

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HQ File Number	018705000891AM21
RA File Number	039504000432 AM21
Licence No and Date	0310838879/14/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Net weight of export product, thickness wise.

2. GSM and thickness of all import item.

3. % solid content of UV lacquer/ UV varnish.

4. Details of indigenous input with quantity.

5. Material balance between import and export.

6. % wastage claimed.

Case No.	46 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000902AM21
RA File Number	062404000051 AM21
Licence No and Date	0610039656/22/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

Annexure to Appendix 4E with all technical details.

Case No.	47 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000904AM21
RA File Number	022404000096 AM21
Licence No and Date	0210210180/22/10/2020

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The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	48 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000903AM21
RA File Number	522404000059 AM21
Licence No and Date	5210043573/23/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i To indicate percentage of solid content in the export item.

ii. Material balance of the export item.

iii. Manufacturing process indicating calculation for the requirement of raw materials and its wastage separately.

iv. Production of export item vis-à-vis consumption of import items for the last there years duly certified by Chartered Accountant.

Case No.	49 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	GARGI HUTTENES ALBERTUS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000906AM21
RA File Number	039404000568 AM21
Licence No and Date	0310839142/26/10/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--II, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
GASHARZ 5271(PHENOL FORMALDEHYDE RESIN / COLD BOX RESIN CONTAINING SOLID	100000.0 Kg	PHENOL	42,000 Kg
		PARAFORMALDEHYDE	12584 Kg

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CONTENT 52+/-1%)			

RA may take consequential action as per Policy / Procedures.

Case No.	50 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ASTRAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000909AM21
RA File Number	082404000253 AM21
Licence No and Date	0810148906/27/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	51 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	GRP LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	018705000911AM21
RA File Number	039404000574 AM21
Licence No and Date	0310839212/29/10/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. To submit NOC from MOEF & CC for the import of: USED RUBBER TUBES CUT INTO TWO PIECES WITHOUT VALVES STANDARD with declaration that the said NOC has not been used in import of Rubber scarp under import License granted in Restricted Category or any advance license.

ii. Complete calculation of requirement of all the raw materials (both imported and indigenous), giving wastage separately.

Case No.	52 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022

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and Date	
HQ File Number	HQRNORM APPLY 00032718AM21
RA File Number	022404000115 AM21
Licence No and Date	0200000010/07/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	53 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	JINDAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00035536AM21
RA File Number	05AA04017814 AM21
Licence No and Date	0511000059/10/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - I for examination and deferred the case.

Case No.	54 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	GARGI HUTTENES ALBERTUS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00037520AM21
RA File Number	039404000567 AM21
Licence No and Date	0311000146/12/12/2020

Norms Committee Decision:

.The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

Export Item	Quantity	Import item	Quantity
SINOTHERM 5022 exp((ALKALINE PF RESIN FOR FOUNDRY NO BAKE PROCESS))	1 Kg	PHENOL	0.28 Kg
		PARAFORMALDEHYDE	0.06 Kg

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RA may take consequential action as per Policy / Procedures.

Case No.	55 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00040610AM21
RA File Number	08AA04004687 AM21
Licence No and Date	0811000083/17/12/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
SATURATED POLYESTER RESIN CP-7039(SATURATED POLYESTER RESIN CP-7039)	100 Kg	NEO PENTYL GLYCOL	11.381 Kg
		MONO ETHLENE GLYCOL	5.172Kg
		DIETHYLLENE GLYCOL	7.208 Kg
		MP DIOL GLYCOL	5.121 Kg
		PURIFIED ISOPHTHALIC ACID	10.612 Kg
		PURE TEREPHTHALIC ACID	12.658 Kg
		PHTHALIC ANHYDRIDE	19.900 Kg
		ADIPIC ACID	4.138 Kg

RA may take consequential action as per Policy / Procedures.

Case No.	56 / NC/7/MEET/Jan/202122/12

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Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00045770AM21
RA File Number	02AA04006398 AM21
Licence No and Date	0211000084/23/12/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

Case No.	57 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00051471AM21
RA File Number	31AA04004656 AM21
Licence No and Date	3111000054/31/12/2020

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
RUBBER GASKETS/SEALS FOR PLATE HEAT EXCHANGER (VARIOUS TYPES/GRADES)	130514.0 Kgs	RUBBER COMPOUND SHEETS OR STRIPS MADE OF NITRILE OR NBR C 210/ C 277/ C 281/C 273 MADE OF EPDM E146/E242/E271/E105/E282/E267/E291/E312/E317	199686.42 Kgs

RA may take consequential action as per Policy / Procedures.

Case No.	58 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00054665AM21
RA File Number	33AA04001961 AM21
Licence No and Date	3311000050/04/01/2021

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Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant I) for examination and deferred the case.

Case No.	59 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00054809AM21
RA File Number	039504000551 AM21
Licence No and Date	0311000588/05/01/2021

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

There will be value cap of Rubber Chemicals and miscellaneous chemicals as per General Note 8 of the Hand book of Procedure Volume - II.

Export Item	Quantity	Import item	Quantity per Kg of Export
OTHER SPECIALTY RELEVANT NATURAL RUBBER / SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS	300000 Kgs	NATURAL RUBBER	0.240
		NEOPRENE / CHLOROPRENE	0.130
		NITRILE RUBBER - NBR	0.180
		CARBON BLACK	0.150
		ZINC OXIDE	0.025

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		ANTIOXIDANT - KUMANOX	0.006
		ACCELERATORS - CBS	0.008

RA may take consequential action as per Policy / Procedures.

Case No.	60 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00056841AM21
RA File Number	07AA04006520 AM21
Licence No and Date	0711000222/07/01/2021
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant I) for examination and deferred the case.*	

Case No.	61 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00058503AM21
RA File Number	05AA04021351 AM21
Licence No and Date	0511000675/08/01/2021
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.*	

Case No.	62 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00060866AM21
RA File Number	08AA04006475 AM21
Licence No and Date	0811000370/12/01/2021

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Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant I) for examination and deferred the case.

Case No.	63 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ALASKA MULTI POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00063188AM21
RA File Number	05AA04024224 AM21
Licence No and Date	0511000806/15/01/2021

Norms Committee Decision:

The Committee *considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.*

Case No.	64 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00141842AM22
RA File Number	03AA04049795 AM22
Licence No and Date	0311005470/19/07/2021

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

There will be value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

Export Item	Qty.	Import Item	Qty.
GENERAL PURPOSE RELEVANT NATURAL RUBBER	10,00,000 kgs	NATURAL RUBBER	0.180
		SYNTHETIC RUBBER SBR	0.180

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/ SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS		ZINC OXIDE	0.025
		CARBON BLACK	0.125
		ANTIOXIDANT	0.010
		ACCELERATORS	0.010
		GUM ROSIN	0.012
		BONDING AGENT – SI 69	0.007
		SILICON EMULSION	0.004
RA may take consequential action as per Policy / Procedures.			

Case No.	65 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00145632AM22
RA File Number	31AA04021821 AM22
Licence No and Date	3111000472/23/07/2021
Norms Committee Decision: *The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant I) for examination and deferred the case.*	

Case No.	66 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00147232AM22
RA File Number	34AA04005749 AM22

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Location: DGFT(HQ)

Licence No and Date	3411000897/26/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant I) for examination and deferred the case.

Case No.	67 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00282114AM22
RA File Number	03AA040130266 AM22
Licence No and Date	0311009382/10/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. The specification and function of each input for the manufacture of the export item, indicating Import content in the export item.

2. Manufacturing process indicating stage wise wastage of all the inputs (both imported and indigenous).

3. Complete calculation for the requirement of all the inputs both imported and indigenous for the manufacture of export item, giving wastage separately.

4. Production of the export item vis-a vis consumption of all the raw materials (both imported and indigenous) duly certified by Chartered Accountant.

Case No.	68 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00281811AM22
RA File Number	05AX04000091 AM22
Licence No and Date	0511006789/10/12/2021

Norms Committee Decision:

The Committee *considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – III for examination and deferred the case.*

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Case No.	69 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KWIK PATCH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00284503AM22
RA File Number	04AX04000019 AM22
Licence No and Date	0411002018/13/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) - III for examination and deferred the case.

Case No.	70 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00285069AM22
RA File Number	32AX04000023 AM22
Licence No and Date	3211002103/14/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. To submit NOC from MOEF & CC for the import of: WASTE RUBBER TYRE SCRAPS with declaration that the said NOC has not been used in import of Rubber scarp under import License granted in Restricted Category or any advance license.

ii. Complete calculation of requirement of all the raw materials (both imported and indigenous), giving wastage separately.

Case No.	71 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00285214AM22
RA File Number	03AX04000187 AM22
Licence No and Date	0311009442/14/12/2021

Norms Committee Decision:

. Committee considered the case as per agenda. Based on the comments received from Technical

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

Expert (Consultant)--II, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
Unsaturated Polyester Resin	250000 Kg	Phthalic Anhydride	74,425 Kg
		Maleic Anhydride	78,675 Kg
		Propylene Glycol	62,075 Kg
		Styrene Monomer	59,650 Kg
		Other Additives	175 Kg

RA may take consequential action as per Policy / Procedures.

Case No.	72 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	BALAJI RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00285455AM22
RA File Number	32AX04000022 AM22
Licence No and Date	3211002116/14/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. To submit NOC from MOEF & CC for the import of: WASTE RUBBER TYRE SCRAPS with declaration that the said NOC has not been used in import of Rubber scarp under import License granted in Restricted Category or any advance license.

ii. Complete calculation of requirement of all the raw materials (both imported and indigenous), giving wastage separately.

Case No.	73 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	JINDAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022

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HQ File Number	HQRNORM APPLY 00286672AM22
RA File Number	05AX04000031 AM22
Licence No and Date	0511006906/15/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Production/ Consumption data for last 2 years, from basic stage certified by GST.

Case No.	74 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00287211AM22
RA File Number	06AA04008225 AM22
Licence No and Date	0611000976/15/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Production/ Consumption data for last 2 years, from basic stage certified by GST.

Case No.	75 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00287504AM22
RA File Number	03AX04000064 AM22
Licence No and Date	0311009523/16/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.

Case No.	76 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022

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Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00288120AM22
RA File Number	03AX04000093 AM22
Licence No and Date	0311009549/16/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.

Case No.	77 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00288127AM22
RA File Number	03AX04000007 AM22
Licence No and Date	0311009550/16/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.

Case No.	78 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00288208AM22
RA File Number	05AX04000196 AM22
Licence No and Date	0511006963/16/12/2021

Norms Committee Decision:

The committee considered your subject authorization and decided to call the following information to further examine your request for fixation of ad-hoc norms:

1. Manufacturing process indicating wastage of raw materials (both imported and indigenous) for the manufacturing process.

2. Generic/ Specific /Chemical name of export item.

3. Complete calculation for the requirement of raw materials (both imported and indigenous) for the manufacture of export item, indicating value of by product produce, if any.

4. Production of Base from Silicone rubber vis-à-vis consumption of all the raw materials for the last three years duly certified by Chartered accountant.

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Case No.	79 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00287498AM22
RA File Number	03AX04000063 AM22
Licence No and Date	0311009519/16/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.

Case No.	80 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00289274AM22
RA File Number	05AA040108306 AM22
Licence No and Date	0511006996/17/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Specification of import and export items.

ii. Detail of manufacturing process.

Case No.	81 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00289567AM22
RA File Number	02AX04000018 AM22
Licence No and Date	0211001680/17/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to remind C&PC to expedite the comments and deferred the case.

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Case No.	82 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SUDARSHAN EXTRUSIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00289571AM22
RA File Number	07AX04000054 AM22
Licence No and Date	0711002674/17/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Specific resin to be imported.

ii. Specific name and category of import item No. 3.

iii. Justification for 80% wastage.

Case No.	83 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00291539AM22
RA File Number	05AX04000161 AM22
Licence No and Date	0511007009/20/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.

Case No.	84 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	SUPREME POLYWEAVE PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00291233AM22
RA File Number	03AX04000148 AM22
Licence No and Date	0311009632/20/12/2021

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

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Export Item	Quantity	Import item	Quantity
ARTICLE MADE OF POLYETHYLENE (EASY OPEN BAGS)(ARTICLE MADE OF POLYETHYLENE (EASY OPEN BAGS))	300000 Kgs	HDPE GRANUALS	226800 Kgs
		LLDPE GRANUALS	78750 Kgs
		COLOUR MASTER BATCH	9450 Kgs

RA may take consequential action as per Policy / Procedures.

Case No.	85 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ANJANI CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00292639AM22
RA File Number	08AX04000067 AM22
Licence No and Date	0811003505/21/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Details of indigenous input.

ii. Manufacturing process in detail indicating wastage of each stage of manufacturing.

iii. Justification of 53 % wastage in silicon rubber.

Case No.	86 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00293013AM22
RA File Number	07AX04000094 AM22

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Location: DGFT(HQ)

Licence No and Date	0711002698/21/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to transfer the case to NC-VI.

Case No.	87 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00293361AM22
RA File Number	06AX04000026 AM22
Licence No and Date	0611001001/21/12/2021

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--I, the Committee decided to fix ad-hoc norms as under:-

Export Item	Qty.	Import Item	Qty.
PE Liner (having net content of LLDPE – 57143 Kg)	57143.0 Kg	LLDPE	60000 Kg
RA may take consequential action as per Policy / Procedures.			

Case No.	88 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00293591AM22
RA File Number	05AX04000190 AM22
Licence No and Date	0511007036/22/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to transfer the case to NC- V.

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Case No.	89 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00293700AM22
RA File Number	03AX04000307 AM22
Licence No and Date	0311009694/22/12/2021

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--II, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
Unsaturated Polyester Resin	1,52,000 Kg	Phthalic Anhydride	45,250 Kg
		Maleic Anhydride	47,834 Kg
		Propylene Glycol	37,742 Kg
		Styrene Monomer	36,267 Kg
		Other Additives	106.50 Kg

RA may take consequential action as per Policy / Procedures.

Case No.	90 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00293837AM22
RA File Number	03AX04000310 AM22
Licence No and Date	0311009698/22/12/2021

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--II, the Committee decided to fix ad-hoc norms as under:-

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Export Item	Quantity	Import item	Quantity
Unsaturated Polyester Resin	1,33,000 Kg	Phthalic Anhydride	39,594 Kg
		Maleic Anhydride	41,855 Kg
		Propylene Glycol	33,024 Kg
		Styrene Monomer	31,734 Kg
		Other Additives	93.10 Kg

RA may take consequential action as per Policy / Procedures.

Case No.	91 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KWIK PATCH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00294364AM22
RA File Number	04AX04000050 AM22
Licence No and Date	0411002233/22/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to refer the case to Technical Expert (Consultant III) for examination and deferred the case.

Case No.	92 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00295419AM22
RA File Number	09AX04000066 AM22
Licence No and Date	0911002141/23/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

i. Net Content of each import in export.

Case No.	93 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00295715AM22
RA File Number	05AX04000297 AM22
Licence No and Date	0511007191/23/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. As per manufacturing process, LLDPE is also used therefore provide nett content of LLDPE and import item in export.

Case No.	94 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00298217AM22
RA File Number	56AX04000031 AM22
Licence No and Date	5611000703/27/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i.Complete and balanced chemical reaction showing Molecular weight, Molar ratio and % yield on Molar basis.

ii. % resin content in export item.

iii. Material balance for the entire process with wastage claimed.

Case No.	95 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ITC LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00299977AM22
RA File Number	04AX04000053 AM22

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Licence No and Date	0411002253/28/12/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to call *f*or the hard copy of the applicationand deferred the case.	

Case No.	96 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00301043AM22
RA File Number	10AX04000017 AM22
Licence No and Date	1011000732/29/12/2021
Norms Committee Decision: The committee considered the case as per agenda in the presence of technical expert and decided to transfer the case to NC-VI.	

Case No.	97 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00302500AM22
RA File Number	039404000398 AM21
Licence No and Date	0311009931/30/12/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case: i. Appendix 4E with all Technical details ii. % wastage claimed.	

Case No.	98 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	ELAVIN CHEMTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00302631AM22
RA File Number	08AX04000131 AM22

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Location: DGFT(HQ)

Licence No and Date	0811003613/30/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. % composition of export item.

ii. % Non-volatile matter in the export item.

iii. Stepwise process details with chemistry, material balance and wastage claimed in each stage.

Case No.	99 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00303430AM22
RA File Number	03AA04013369 AM22
Licence No and Date	0311009963/31/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Annexure to Appendix 4E with all technical details.

ii. % wastage claimed.

Case No.	100 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00303538AM22
RA File Number	03AX04000039 AM22
Licence No and Date	0311009966/31/12/2021

Norms Committee Decision:

The Committee *considered the case as per agenda and decided to refer the case to Technical Expert (Consultant) – I for examination and deferred the case.*

Case No.	101 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred

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Location: DGFT(HQ)

Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00303863AM22
RA File Number	03AA040104986 AM22
Licence No and Date	0311009979/31/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Annexure to Appendix 4E with all technical details.

ii. % wastage claimed.

Case No.	102 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00303095AM22
RA File Number	03AA04028753 AM22
Licence No and Date	0311009949/31/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Annexure to Appendix 4E with all technical details.

ii. % wastage claimed.

Case No.	103 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00305722AM22
RA File Number	05AX04000309 AM22
Licence No and Date	0511007537/03/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

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Name: Dilip Kumar(Deputy DGFT)
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Location: DGFT(HQ)

i. Annexure to Appendix 4E with all technical details.

Case No.	104 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00305724AM22
RA File Number	05AX04000355 AM22
Licence No and Date	0511007538/03/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

i. Annexure to Appendix 4E with all technical details.

Case No.	105 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	MARVEL VINYLS LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00305733AM22
RA File Number	05AX04000406 AM22
Licence No and Date	0511007542/03/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Process of manufacturing along with stage wise wastage.

2. Justifictaion for use of Emulsion grade PVC.

3. Details of indigenous input used quantity.

4. justification for 12 % wastage.

Case No.	106 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00307233AM22

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Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

RA File Number	07AX04000167 AM22
Licence No and Date	0711002791/04/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Manufacturing process indicating complete calculation for the requirement of omport and indigenous items, giving wastage seperately.

2. Specification generic/chemical name of import item.

3. Specifiaction of export item Rubber Gaskets, giving its dwawing /design.

4. Production of export item vis-a-vis consumption of all the raw materials for the last three years duly certified by Chartered Accountant.

Case No.	107 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	POLYMERLINK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00306935AM22
RA File Number	03AX04000459 AM22
Licence No and Date	0311010042/04/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. As per deatils export is HDPE compound, please clearify.

2.Export norms of import item No. 1 and its catalogue

Case No.	108 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00307194AM22
RA File Number	03AX04000520 AM22
Licence No and Date	0311010029/04/01/2022

Norms Committee Decision:

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Location: DGFT(HQ)

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity
P P Compound (Containing 25+/-1% Polypropylene & 75+/-1% Talc)	500 MTS	Polypropylene Granules	125 MTS
		Talc	375 MTS
RA may take consequential action as per Policy / Procedures.			

Case No.	109 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00308577AM22
RA File Number	03AX04000371 AM22
Licence No and Date	0311010115/05/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for the hard copy of the application and deferred the case.

Case No.	110 / NC/7/MEET/Jan/202122/12
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00309283AM22
RA File Number	07AX04000170 AM22
Licence No and Date	0711002806/06/01/2022

Norms Committee Decision:

Committee considered the case as per agenda. Based on the comments received from Technical Expert (Consultant)--III, the Committee decided to fix ad-hoc norms as under:-

Export Item	Quantity	Import item	Quantity

Signature Not Verified

This document has been digitally signed by DILIP KUMAR, Deputy DGFT,DGFT(HQ) on 28-Jan-2022.

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Name: Dilip Kumar(Deputy DGFT)
Date: 28-Jan-2022 12:40:12
Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

POLYETHYLENE BAGS(CONTAINING ENHANCED POLYETHYLENE RESIN 173700 KGS, LDPE GRANULES 57900 KGS, LLDPE GRANULES 57900 Kgs, PLASTIC COLOUR MB 10500 Kgs)	300000 Kgs	ENHANCED POLYETHYLENE RESIN	182385 Kgs
		LDPE GRANULES	60795 Kgs
		LLDPE GRANULES	60795 Kgs
		COLOUR MASTER BATCH	11025 Kgs

RA may take consequential action as per Policy / Procedures.

Case No.	111 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00309416AM22
RA File Number	03AX04000583 AM22
Licence No and Date	0311010156/06/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Nett weight of export product.

2. Is matterial Silicon Release linear is a part of export.

3. Net content of each import and indigenous input in export.

Case No.	112 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	SHREE MALANI FOAMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00310547AM22
RA File Number	09AA04018143 AM22
Licence No and Date	0911002241/07/01/2022

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Date: 28-Jan-2022 12:40:12
Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)

Norms Committee Decision:

The committee considered the case as per agenda and decided to call the following information from the firm for further examination and deferred the case:

1. Generic name of export.

2. % wastage claimed for each import item.

3. Material balance for each export product.

Case No.	113 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	THE SUPREME INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00310585AM22
RA File Number	03AX04000548 AM22
Licence No and Date	0311010228/07/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call *f*or the hard copy of the application and deferred the case.

Case No.	114 / NC/7/MEET/Jan/202122/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Jan/ 202122/ 12 and 14/01/2022
HQ File Number	HQRNORM APPLY 00310991AM22
RA File Number	039404000646 AM21
Licence No and Date	0311010236/07/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call *f*or the hard copy of the application and deferred the case.

This document has been digitally signed by DILIP KUMAR, Deputy DGFT,DGFT(HQ) on 28-Jan-2022.

Signature Not Verified

Digitally Signed.
Name: Dilip Kumar(Deputy DGFT)
Date: 28-Jan-2022 12:40:12
Reason: DILIP.KUMAR72@NIC.IN
Location: DGFT(HQ)